

LOK SABHA

UNSTARRED QUESTION NO. 3326
TO BE ANSWERED ON JANUARY 01, 2019

INTEGRATED HOUSING AND SLUM DEVELOPMENT

NO. 3326 SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Integrated Housing and Slum Development Programme (IHSDP) has been implemented in Gujarat;
- (b) if so, the details thereof;
- (c) the details of funds provided to Gujarat under the said programme during each of the last three years; and
- (d) the details of the progress made so far in Gujarat and Maharashtra, in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) & (b) Yes, under Integrated Housing and Slum Development Programme (IHSDP) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), 39 projects were sanctioned for the State of Gujarat for construction of 20,350 houses involving central assistance of Rs. 194.53 crore.

(c) Central assistance of Rs. 247.46 crore was released to the State Government of Gujarat upto Financial Year 2015-16. Excess release of central assistance was due to curtailment of houses/cancelation of project (s) by the State at a later stage. No central grant under IHSDP was released to the State during the last two years.

(d) As reported by the State Government of Gujarat construction of 17,746 houses has been completed of which 14,109 houses have been occupied by the beneficiaries. In Maharashtra, of the sanctioned 77,885 houses under IHSDP, construction of 60,249 houses has been completed of which 38,908 houses have been occupied by the beneficiaries, as reported by the State.